# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

# Petition No. 649/TT/2020

Coram:

Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member

Date of Order: 11.09.2024

#### In the matter of:

Corrigendum to the order dated 2.8.2024 in Petition No. 649/TT/2020.

## And

#### In the matter of:

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for determination of transmission tariff for 2019-24 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for **Asset I-**1X1500 MVA 765/400 kV ICT-II along with associated bays and 2 Nos. 400 kV Line Bays for termination of 400 kV D/C Prithala-Aligarh TBCB Line at Aligarh 765 kV Switching Sub-station and **Asset II-**1X1500 MVA 765/400 kV ICT-I at Aligarh 765 kV Switching Sub-station under "ICTs and Bays Associated with Northern Region System Strengthening Scheme (NRSS-XXXVIII)".

## And

## In the matter of:

Power Grid Corporation of India Limited, "Saudamini", Plot No. 2, Sector 29, Gurgaon-122001 (Haryana).

.... Petitioner

Vs.

 Rajasthan Rajya Vidyut Prasaran Nigam Limited, Vidyut Bhawan, Vidyut Marg, Jaipur-302005 (Rajasthan) and 18 others.

... Respondent(s)



# **CORRIGENDUM ORDER**

In terms of Regulation 54, read with Regulation 66 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, the order dated 2.8.2024 in Petition No. 649/TT/2020 has been amended as under:

- (a) In the last sentence of paragraph 48, before the word 'days', wherever it occurred, figure '56' shall be added.
- (b) In column 5 of the table under paragraph 51, before the word 'days' the figures '56' shall be added.
- (c) In paragraph 96, lines 2 and 6, the figures '2019" shall be read as figure "2020".
- 2. All other terms of the order dated 2.8.2024 in Petition No. 649/TT/2020 shall remain unaltered.

Sd/-(Jishnu Barua) Chairperson sd/-(Ramesh Babu V.) Member

